

Notifications of the Ministry of Mines

खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे) : महोदय, मैं खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अधीन खान मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) S.O. 924(E)., dated the 20th February, 2025, amending the Principal Notification No. S.O. 423(E), dated the 10th February, 2015.
- (2) S.O. 967(E)., dated the 24th February, 2025, notifying three entities, as mentioned therein, under 'Category A Exploration Agencies'.

[Placed in Library. See No. L. T. 2274/18/25]

I. Notifications of the Ministry of Defence

II. Reports and Accounts (2023-24) of AWEIL, Kanpur, Uttar Pradesh; CAPS, New Delhi and MP-IDSA, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):
Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Defence Notification No. S.R.O. 71., dated the December 15 — December 21, 2024 (Weekly Gazette), declaring that the service or duty in the Union territory of Andaman and Nicobar Islands shall be the active service within the meaning and for the purposes of the Navy Act, 1957, for a period of five years, with effect from the 13th day of January, 2025, issued under clause (b) of sub-section (1) of Section 3 of the Navy Act, 1957.

[Placed in Library. See No. L. T. 2395/18/25]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of Advanced Weapons and Equipment India Limited (AWEIL), Kanpur, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 2563/18/25]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Centre for Air Power Studies (CAPS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.